

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO-335
ANSWERED ON- 24/07/2024

URANIUM DEPOSIT

335. SHRI AMRA RAM

Will the PRIME MINISTER be pleased to state:-

- (a) the details of estimated quantity of Uranium explored in Sikar Parliamentary Constituency along with the names of the places where uranium deposits are found;
- (b) the details of action plan for uranium extraction in Sikar; and
- (c) the time by which the mining work is likely to be started?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) Atomic Minerals Directorate for Exploration and Research (AMD), a constituent unit of Department of Atomic Energy, has established three (03) Uranium deposits i.e. Rohil, Rohil (West) and Geratiyon Ki Dhani located in Sikar district in parts of Sikar Parliamentary Constituency, Rajasthan. As on date, a total of 11,801 tonne (t) in-situ uranium oxide resource has been estimated in these deposits, which includes 8,813t in-situ uranium oxide in Rohil; 1,086t in Rohil (West) and 1,902t in Geratiyon Ki Dhani.

(b) Uranium Corporation of India Limited (UCIL) has initiated the process for grant of mining lease and other pre-project activities. Letter of Intent (LOI) has been obtained from Government of Rajasthan on 22.06.2022. As per the conditions of the LOI, UCIL applied for the Environmental Clearance of the project and obtained Terms of Reference (ToR) from Ministry of Environment, Forest and Climate Change (MOEF&CC) on 23.12.2022.

As per ToR, data collection and report preparation for Environmental Impact Assessment (EIA) and Environmental Monitoring Plan (EMP) is under progress. Also

fulfilling the condition of LOI, Mining Plan with Progressive Mine Closure Plan has been approved by AMD. The process of land acquisition under Rajasthan Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RRFCTLARR) Rules-2016 has been initiated for acquisition of 519.56 Ha of land.

Along with the pre-project activities, exploratory mining under the ownership of AMD is being carried out to establish the process parameters of the mineral beneficiation plant. Construction of mines and mineral beneficiation plant shall be after possession of land and environmental clearance from (MOEF&CC).

(c) The mining is expected to start by 2030-31.
